## 2643 Flood Situation in the Country

small streams like the Tons, the Gomti and the Sai could be as devastating as the larger rivers and that a serious situation could be created by heavy local precipitation where drainage was not adequate. The experience of the 1956 floods was that heavy and continuous rainfall could cause great damage even in areas like Rajasthan, south-eastern districts of the Punjab, etc. normally considered to be immune from floods. The four River Commissions, which have been constituted for the Ganga, the Brahmaputra, the North-western rivers and the Central India rivers are seized of the position and they are helping the States in the formulation of appropriate proposals. Nevertheless, the flood problem is so varied and intricate in nature that it is desirable to secure authoritative advice in regard to the works to be undertaken hereafter. Opinion is sharply divided on the suitability of certain measures of flood protection, in particular, of embankments. It is important that all such questions should be settled beyond doubt. The Government, therefore, propose to set up a high level committee, which may include foreign experts, to go into the entire question on the basis of available data and make their recommendations. When the methods to be adopted are finally settled, we can, with confidence, go ahead with the implementation of our long range programme.

Shri Kamath (Hoshangabad): On a point of information, may I ask whether, in view of the recurring floods for the last so many years and the damage they have caused to food crops and also to human lives in the shape of train disasters, Government propose to tackle the problem of flood control with a new sense of urgency, greater than what is visible or what is shown in the second Five Year Plan, and if I may be permitted to use a hackneyed phrase, hackneyed by Government use, will they put it on a "war footing"?

Shri Nanda: I do not accept the suggestion or the hint that there has

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not been a sense of urgency about the execution of the programme; so far in the course of the last two years the pace of work that had been accomplished has been more than anything done during the last 20 or 30 or 40 years and the proposal that has been put forward here or rather the decision of the Government to set up a high level Committee of this kind is itself a certain evidence of the sense of urgency about this matter so far as the Government is concerned.

Shri Kamath: How many Com. mittees have set so far?

Shrimati Renu Chakravartty (Basirhat): The hon. Minister stated that foreign experts will be brought in to find out the ways and means to tackle these floods. I would like to know whether separate experts will be allocated to various rivers or whether there will be one commission or expert committee which will be going round the country and may I know when they will start the work?

Shri Nanda: This Committee is not intended to tackle individual schemes in different areas. It is really an overall assessment of the work that has been done, the method that has been adopted, the approach to the whole solution of the problem of floods. On the basis of the experience in other countries and the examination of the experience here we have to see whether we need to modify our methods or approach in this matter. Naturally the Committee in order to have an overall view of the situation must visit all the areas and places which are affected by the floods.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

## SIXTY-SIXTH REPORT

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to present the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions.